

**Government of Jammu and Kashmir
Agriculture Production Department
Civil Secretariat, Jammu/Srinagar**

Notification
Srinagar, the 27th of September, 2016

SRO **314**.- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Saffron Act, 2007, the Government of Jammu and Kashmir hereby declare the following villages/areas as "Saffron Belts" for purposes of the said sub section:-

District	Village	Area recorded as Saffron land in Revenue records	Area recorded utilized/has potential saffron cultivation	not but for	Total land in Kanals
Srinagar	Balhama	1288 K	736 K		2024 K
	Zewan	336 K	112 K		446 K
	Khanmooh	Nil	1800 K		1800 K
	Ichnambal	250 K	Nil		250 K
	Zawoor	Nil	80 K		80 K
Pulwama	Block Pampore:				
	Ladhoo		4303 K		4303 K
	Gundbal		301 K		301 K
	Dusoo		3486 K		3486 K
	Krenchoo		2247 K		2247 K
	Kadlabal		3790 K		3790 K
	Drangbal		2681 K		2681 K
	Chandhara		5045 K		5045 K
	Konibal		5331 K		5331 K
	Wuyan Payeen		3122 K		3122 K
	Syed Mehmood Abad		2623 K		2623 K
	Munpora		1617 K		1617 K
	Andrussa		746 K		746 K
	Nagander		25 K		25 K
	Bathen		20 K		20 K
	Satapokhren		461 K		461 K
	Khrew		5561 K		5561 K
	Zantrag		100 K		100 K
	Mundekpal		240 K		240 K
		Meej		1969 K	
Lalpora			637 K		637 K
Sharshali			2710 K		2710 K
Namblabal			7524 K		7524 K
Samboora			1791 K		1791 K
Patalbagh			1425 K		1425 K
Aloochibagh			168 K		168 K
Block Awantipora:					
Lethpora			8993 K		8993 K
Jawbahara			200 K		200 K
Udipora			161.17 K		161.17 K
Barsoo			1230 K		1230 K
Block Nawa:					
Parigam			424 K		424 K

